

ITEM NO.11

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 14761/2024

YASH KHULLAR

Appellant(s)

VERSUS

I.R. CONSTRUCTIONS PVT. LTD. & ORS.

Respondent(s)

Date : 05-08-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Saurabh Upadhyay, Adv.
Mr. Hardikaa Kalia, Adv.
Mr Sushant Haarit, Adv.
Mr. S. K. Verma, AOR

For Respondent(s) :
Mr. Ameet Singh, Adv.
Ms. Pareena Swarup, Adv.
Mr. Ankit Ambasta, Adv.
Ms. Ashu Tomar, Adv.
Ms. Ritu Bala, Adv.
Mr. Praveen Swarup, AOR

Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

Ms. Christy Jain, AOR
Mr. Aditya Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1, 4 and 7 are duly represented.

Ld. Counsel for respondent No.7 seeks and is granted four weeks time to file counter affidavit.

Service is complete on Respondent Nos. 5 and 6 but none has entered appearance.

Certificate of service from concerned High Court in respect of Respondent No. 2 and 3 has still not been received.

Let fresh reminder be issued.

List again on 15.9.2025.

MASHROOR ALAM KHAN
Registrar

MG